

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4303  
ANSWERED ON:02.05.2012  
GUIDELINES FOR GIFTS  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has laid down any extensive guidelines with regard to gifts received by VVIPs during their foreign visits which are funded by the Union Government;
- (b) if so, the details thereof;
- (c) the details of VVIPs who went on official visits to foreign countries during the last three years and the current year using public money and the details of the gifts received by them, VVIP-wise;
- (d) the details of the VVIPs who declared the gifts and deposited the same with the Government and who did not declare the gifts received by them during the above period;
- (e) the total amount of daily allowance paid to these VVIPs by the Indian missions/ Embassies abroad during the above period;
- (f) the total amount earned by the Government by selling/disposing of the gifts deposited by the VVIPs; and (g) the steps taken by the Government to ensure that the gifts received by the VVIPs are declared and deposited in the Government Toshakhana?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) Yes.

(b) & (g) Government issues guidelines from time to time on the subject. The gifts received by VVIPs during their foreign visits are governed by Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Regulations, 1978 as amended from time to time (Copy enclosed at ANNEXURE-I).

(c) The details of the VVIPs' visits to foreign countries during the last three years and the current year are as per list enclosed at ANNEXURE-II. This Ministry deals with the gifts received by Hon'ble Vice President and Prime Minister. The details of the gifts received by them during the last three years and the current year are given below:-

VVIP	Total No. of Gifts received	(Since January, 2009 upto 24th April 2012 )
Hon'ble Vice President of India	22	
Hon'ble Prime Minister of India	157	

(d) Toshakhana has details in respect of the VVIPs who declared the gifts and deposited the same with the Government during the past three years and the current year which are as follows:-

VVIP	Total No. of Gifts Deposited in Toshakhana	(Since January,2009 upto 24th April 2012 )
Hon'ble Vice President of India	22	
Hon'ble Prime Minister of India	157	

(e) The information is being compiled and will be laid on the Table of the House as soon as it is available.

(f) None of the gifts deposited in Toshakhana by the VVIPs was sold. The total amount collected by Government by allowing retention of gifts by VVIPs during past three years and the current year is Rs. 62000/-.